

 भारतीय प्रतिभूति और विनियम बोर्ड Securities and Exchange Board of India	NBCC Complex, 8th Floor, Plate B, Tower 1, East Kidwai Nagar, New Delhi – 110023 Ph: 011 6901 2998, 011 6901 2913, Email: auctionsno@sebi.gov.in deepshikhaL@sebi.gov.in	Notice of E- Auction / Sale
--	---	--

**CORRIGENDUM TO PUBLIC NOTICE FOR E-AUCTION FOR SALE OF IMMOVABLE
PROPERTIES OF HBN DAIRIES & ALLIED LIMITED**

Securities and Exchange Board of India ("SEBI") vide Public notice of sale dated January 22, 2025 (published in the newspapers on January 25, 2025) has invited bids for sale of properties in the recovery proceedings initiated HBN Dairies & Allied Limited and its directors under Recovery Certificate no. 1216 of 2017 dated September 14, 2017 through e-auction platform on "*as is where is and whatever there is*" basis.

In the said Public Notice of Auction, under '*Description of Immovable Property Table*' and '*E-auction Sale Schedule*' detail of properties appearing between Serial No. 13 to 25 mentioned as '*HBN Sunshine City 2*',

However, it should be read as '*HBN Sunrise City 2*'

The remaining contents of the notice published in the newspapers remain unchanged.

Interested persons are requested to visit 'Auction Notice under Recovery Proceedings' in 'Enforcement' tab on www.sebi.gov.in for details.



Place: New Delhi
Date: January 27, 2025

Kshama Wagherkar
General Manager & Recovery Officer
SECURITIES AND EXCHANGE BOARD OF INDIA